

(ii) others 15% advalorem  
 In respect of sets  
 having screen size above  
 51 cms the rate of duty  
 was 30% advalorem

(b) and (c). Enquiry by Central Excise field formations are not connected with the action initiated by MRTP Commission. Independently action is taken against the manufacturers who, on collection of intelligence, are found to evade duty of excise as action was initiated in respect of 6 firms mentioned in answer to Lok Sabha Unstarred Question No. 2866 on 12 April, 1985. If information in respect of any particular unit is required, the same will be collected from the field formations.

(d) The method adopted by the six companies was generally the non-inclusion of certain charges in the assessable value for purposes of charging it to excise duty.

#### National Pension Fund for Pensioners

6092. SHRI M. SUBBA REDDY : Will the Minister of FINANCE be pleased to state :

(a) whether a National Pension Fund has been sought by the retired pensioners as also a national pension policy and a separate Ministry for pensioners ;

(b) if so, Government's response thereto ; and

(c) whether Government propose to introduce a scheme for payment of pension to all classes of employees, Government or non-Government ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Some pensioners' organisations have represented to Government for setting up of a pension fund to be financed by contributions from Government. The organisations have also suggested appointment of a pension commission and

creation of a separate Ministry of pensions to deal with problems of pensioners.

A separate Department of Pensions and Pensioners Welfare has already been notified under the Ministry of Personnel and Training, Administrative Reforms and Public Grievances and Pension. However, Government have not agreed to the demand for setting up of a Pension Commission.

(c) Government is already having a scheme for payment of pension to Central Government employees. Non-Government employees in organised sectors are by and large covered under pension schemes or equivalent retirement benefits.

#### Contempt Cases Pending Against Collectors of Customs

6093. SHRI DEBI GHOSHAL Will the Minister of FINANCE be pleased to state :

(a) whether some contempt cases are pending against some Collectors of Customs in different High Courts in the country ;

(b) if so, the details of such cases ;

(c) the number of cases in which the Collector of customs, Calcutta is involved as compared to the number of cases in which other Collectors of Customs are involved ; and

(d) the position in regards to parts (a) and (b) above as on 31st March of 1985 31st March, 1982 and 31st March, 1980 ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). The information is being collected and will be laid on the the Table of the House.